

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**APPEAL NO. 311 OF 2016 &
IA NOS. 640 & 641 OF 2016**

Dated : 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Rimjhim Ispat Ltd.

... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Desh Deepak Chopra

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Umesh Prasad for R.1

ORDER

Issue notice to the Respondents returnable on 24.01.2017. Mr. C.K. Rai takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 24.01.2017. Dasti, in addition, is permitted.

List the matter on **24.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr